

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1427
ANSWERED ON:16.07.2004
DEBT RECOVERY TRIBUNAL IN TAMIL NADU
Moorthy Shri A.K.

Will the Minister of FINANCE be pleased to state:

- (a) whether a proposal for setting up of Debt Recovery Tribunal at Madurai in Tamil Nadu is under consideration of the Government;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a), (b) & (c) : There is no proposal at this stage to set up a Debts Recovery Tribunal (DRT) at Madurai. Currently there are 3 DRTs (Chennai-I, Chennai-11 and Coimbatore) having jurisdiction over cases pertaining to Tamil Nadu and Pondicherry. The present workload in the above DRTs does not justify creation of another DRT immediately to cover cases in Tamil Nadu and Pondicherry.